

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 111

CP No. 7/Chd/Hry/2020

IN THE MATTER OF:

Vijay Chhabra

...

Petitioners

Versus

V. D. Concerette flooring pvt. Ltd

...

Respondent

Under Section: 241(1), 242(4), CA 2013

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer